

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

110. RST.A /20/2024 IN C.P. (IB)/25(MB)2024

**IN THE MATTER OF**

Sameer Jagdishchandra Pandya

Section 94(1) of the Insolvency & Bankruptcy Code, 2016

**Order Delivered on 15.04.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant: Adv. Amir Arsiwala (PH)  
For the Respondent:

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**ORDER**

**RST.A/20/2024**

The Ld. Counsel for the Applicant prays for short adjournment. Allowed as prayed for. Adjourned to **22.04.2024**.

Sd/-  
MADHU SINHA  
Member (Technical)  
Shubham

Sd/-  
REETA KOHLI  
Member (Judicial)